

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 4369 of 2003

Maitree Sansad
A Registered Society

.....

Petitioner

Mr. A. Mohanty, Advocate

-versus-

State of Orissa and
Others

.....

Opposite Parties

Mr. D.K. Mohanty, AGA

CORAM:
JUSTICE S. TALAPATRA
JUSTICE SAVITRI RATHO

ORDER
03.07.2023

Order No.
110.

1. This matter is taken up through hybrid mode.
2. At the request of Mr. D.K. Mohanty, learned Additional Government Advocate appearing for the State-Opposite Parties, let the matter be listed on 7th August, 2023.
3. Meanwhile, the affidavit as asked by the order dated 07.02.2023 shall invariably be filed, as there shall be no further accommodation for the same purpose.
4. Mr. A. Mohanty, learned counsel has appeared for the Petitioner-Maitree Sansad Sutahat, Cuttack.

(S. Talapatra)
Judge

(Savitri Ratho)
Judge